Suppl. Cause List No. 1 Sr. No. 05

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 71/2015 IA No. 1/2015

Iftikhar Ali and others

...Applicant

Through:-Mr. Rameshwar P. Sharma, Adv.

v/s

State of J&K

...Non-applicant

Through: - Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Learned counsel for the applicants does not want to press the present application as the challan has already been produced in the case. He submits that he shall approach the trial Court for grant of bail.

This petition, is accordingly, disposed of.

(PUNEET GUPTA) JUDGE

Jammu 09.06.2020 Shammi

Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No